

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.217 – IA 34 of 2022  
In  
CP(IB) 300 of 2018

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Reliance Commercial Finance Ltd  
V/s  
Rutika Creations Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on 29/03/2023**

**Coram:**

Deep Chandra Joshi, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Sumit Parikh, Adv.  
For the Respondent :

**ORDER**

Due to paucity of time, matter could not be taken up for hearing.

List for hearing on 24.04.2023

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DEEP CHANDRA JOSHI  
MEMBER (JUDICIAL)**